

CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH AT RANCHI

O.A. NO. /51/263/2018

CORAM

HON'BLE SHRI JAYESH V. BHAIKARIA, MEMBER (JUDICIAL)
HON'BLE SHRI DINESH SHARMA, MEMBER (ADMINISTRATIVE)

DATE OF ORDER 15.10.2019.

Shri Ashutosh Kumar, aged about 33, s/o Ram Saran Prasad, R/o Quarter No.-DS-I/8B, Railway Colony, Kotsila, P.O. + P.S.-Kotsila, District- Purulia (West Bengal) and three others.

.....Applicant

By advocate : Shri Goutam Shreshth

Versus

Union of India through the Divisional Railway Manager, South Eastern Railway, Ranchi, P.O. + P.S.- Ranchi Distt.- Ranchi and seven others.

.....Respondents

By Advocate : Shri Prabhat Kumar

ORDER (ORAL)

Jayesh V. Bhairavia, Member (Judl.) :- L/c for applicant seeks permission to withdraw this O.A.

Permission is granted. The O.A. stands dismissed as withdrawn. No costs.

(Dinesh Sharma)
Member (Admn.)
mks

(Jayesh V. Bhairavia)
Member (Judl.)

